

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 88-89/2015

SHAHROZ ALI (THE DECEASED) & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
STATION HOUSE OFFICER

Respondent(s)

(IA No. 9032/2014 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 23-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Arvind Kumar Gupta, AOR

For Respondent(s) Mr. Rajat Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. None is present for the parties, when the matter is called out.
2. List the matters after four weeks.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)